

# HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

## NOTIFICATION

R.O.C.No.87/2024-R.C.,

DATED 21.03.2025.

**Ref:** High Court's Notifications in R.O.C No.87/2024-RC., dated 20.03.2025, declaring the hall ticket numbers of the candidates qualified in the written examinations conducted on 09.11.2024 and 10.11.2024 in connection with the direct recruitment and recruitment by transfer to the posts of Civil Judge (Junior Division) in the Telangana State Judicial Service, notified on 10.04.2024.

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In furtherance to the High Court's Notification cited, it is informed that the High Court has taken decision to conduct oral interviews (viva-voce) to the qualified candidates in connection with the recruitment to the posts of Civil Judge (Junior Division) notified for the year 2024, as per the 'oral interview schedule', annexed to this notification.

In view of the above, the candidates concerned are required to report at 2.00 pm on the day of their oral interview (viva-voce) in the 'Recruitment Cell' located at 2nd floor of the 'C' Block, High Court for the State of Telangana, adjacent to Government City College, Near Madina Buildings, Hyderabad, Telangana – 500066, along with requisite original certificates and one set of attested (attestation shall be by Gazetted officer) Photostat copies of certificates for further verification of the same.

The candidates shall also bring the 'oral interview call letter containing the instructions to the candidates attending for oral interview (viva-voce), which will be uploaded in the official website of the High Court for the State of Telangana in due course.

  
**REGISTRAR (RECRUITMENT)**

Help Desk Landline }  
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## The oral Interview schedule

Sl. No.	Date of oral interview	Number of candidates	Hall Tickets Numbers
1.	Wednesday 02.04.2025	21	JCJ-240107, JCJ-240114, JCJ-240128, JCJ-240149, JCJ-240150, JCJ-240151, JCJ-240152, JCJ-240162, JCJ-240165, JCJ-240176, JCJ-240182, JCJ-240187, JCJ-240189, JCJ-240203, JCJ-240209, JCJ-240215, JCJ-240225, JCJ-240226, JCJ-240240, JCJ-240243, JCJ-240247.
2.	Thursday 03.04.2025	21	JCJ-240270, JCJ-240274, JCJ-240276, JCJ-240299, JCJ-240303, JCJ-240311, JCJ-240316, JCJ-240322, JCJ-240337, JCJ-240370, JCJ-240382, JCJ-240384, JCJ-240388, JCJ-240394, JCJ-240416, JCJ-240420, JCJ-240439, JCJ-240456, JCJ-240468, JCJ-240481, JCJ-240482.
3.	Friday 04.04.2025	21	JCJ-240484, JCJ-240498, JCJ-240505, JCJ-240540, JCJ-240545, JCJ-240546, JCJ-240552, JCJ-240553, JCJ-240560, JCJ-240569, JCJ-240574, JCJ-240580, JCJ-240585, JCJ-240587, JCJ-240607, JCJ-240619, JCJ-240624, JCJ-240645, JCJ-240650, JCJ-240656, JCJ-240657.
4.	Monday 07.04.2025	20	JCJ-240659, JCJ-240668, JCJ-240672, JCJ-240686, JCJ-240689, JCJ-240697, JCJ-240705, JCJ-240707, JCJ-240711, JCJ-240715, JCJ-240736, JCJ-240751, JCJ-240762, JCJ-240766, JCJ-240771, JCJ-240775, JCJ-240784, JCJ-240841, JCJ-240845, JCJ-240912.
5.	Tuesday 08.04.2025	20	JCJ-240925, JCJ-240933, JCJ-240945, JCJ-240951, JCJ-240952, JCJ-240954, JCJ-240957, JCJ-240960, JCJ-240962, JCJ-240980, JCJ-241001, JCJ-241008, JCJ-241015, JCJ-241024, JCJ-241044, JCJ-241045, JCJ-241077, JCJ-241088, JCJ-241089, JCJ-241090.
6.	Wednesday 09.04.2025	20	JCJ-241101, JCJ-241105, JCJ-241126, JCJ-241142, JCJ-241143, JCJ-241153, JCJ-241155, JCJ-241158, JCJ-241161, JCJ-241165, JCJ-241166, JCJ-241194, JCJ-241195, JCJ-241215, JCJ-241218, JCJ-241221, JCJ-241306, JCJ-241229, JCJ-241238, JCJ-241264.

*S. S. S. S. S.*  
21/3/2025